

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 281 of 2013 (SZ)

Applicant(s)

People for Cattle in India rep.

By its Trustee G. Arun Prasanna

Respondent(s)

- Vs.
- 1) The Commissioner, Corporation of Chennai, Chennai
 - 2) The commissioner, Directorate of Animal Husbandry and Veterinary Services, Chennai
 - 3) The Commissioner of Food Safety, Dept of Food Safety and Drugs Admn (Food Safety Division,), Chennai
 - 4) The Transport Commissioner, Transport Department, Chennai
 - 5) The Secretary to Government, Animal Husbandry, Dairying and Fisheries Department, Chennai
 - 6) The Secretary to Government, Health and family Welfare Department, Chennai
 - 7) The Principal Secretary to Government, Transport Dept, Chennai
 - 8) The Chairman, TNPCB Chennai
 - 9) The Commissioner, Alandur Municipality, Chennai
 - 10) The Commissioner, St. Thomas Mount Panchayat Union, Chennai
 - 11) The District Environmental Engineer, TNPCB, Chennai
 - 12) The District Environmental Engineer, TNPCB, KK Nagar
 - 13) The District Environmental Engineer, TNPCB, Ambattur
 - 14) The Chairman, Central Pollution Control Board, Delhi
 - 15) The Principal Secretary to Government, Dept of Environment and Forests, Chennai

Legal Practitioners for Applicant(s)

N/s. Kaushik N. Sharma

Legal Practitioners for Respondents

Shri R. Surya Prakash for R-1

M/s. M.K. Subramanian and P.Velmani for R-2, R-3, R-5, R-6 and R-15

Mr.E. Manoharan for R4, R7, R9 and R10

M/s.H. Yaseem Ali for R8, R11 to R13

M/s. D.S. Ekambaram and
P. Jayalakshmi for R-14

ORDER

Note of the Registry	Orders of the Tribunal
Order No. 5	<p>Date: 9th October, 2017</p> <p>Learned counsel appearing for the applicant seeks further time to file the response to the status report submitted by the Greater Chennai Corporation pursuant to the order dated 16.08.2017.</p> <p>Let the same be filed within 2 weeks without failure.</p> <p>List the matter on 02.11.2017.</p> <p>.....J.M. (Justice M.S. Nambiar)</p>

